

**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA 1614/2016
OA 136/2016**

New Delhi, this the 16th day of July, 2018

Hon'ble Mr. S.N. Terdal, Member(J)

Sushil Kumar Tyagi
(Grade – II) (DASS)/Head Clerk (Voluntary retired Grade-II
(DASS)/Head Clerk, in the office of BDO (South)
S/o Late Sh. S.L. Tyagi
R/o F-385, Gali No. 6, Wazirabad Village
Delhi – 110084.

Aged around 55 years

Last posting :

Block Development Officer (South), MB Road, Saket, New Delhi

... Applicant
(Through : Sh. S.P. Singh)

Versus

1. GNCT of Delhi
Through its Chief Secretary
Delhi Secretariat
Players Building, I.P. Estate
New Delhi.
2. The Divisional Commissioner/Principal Secretary
(Revenue)
GNCT of Delhi, 5, Shamnath Marg
Delhi – 110054
3. Director (Panchayat)/Additional District Magistrate (Central)
GNCT of Delhi
Room No. 11-12, Old Civil Supply Building
Tis Hazari, Delhi – 110054
4. Block Development Officer (South)
Drawing and Disbursing Officer
GNCT of Delhi
Office complex of Deputy Commissioner (South)
MB Road, Saket
New Delhi – 110017

5. Delhi Dialogue Commission
Through Member Secretary
GNCT of Delhi
33, Sham Nath Marg, Civil Lines
Delhi – 110054
6. Deputy Commissioner (South)
GNCT of Delhi
MB Road, Saket
New Delhi – 110017
7. Lt. Governor of Delhi
GNCT of Delhi
Raj Niwas, Sham Nath Marg
Delhi - 110054

...Respondents

(Through : Mr. Pradeep Tomar for Mrs. Sangita Rai)

ORDER (ORAL)

Sh. U. Srivastava, the learned counsel for the applicant does not press both the MA and OA, in view of the order passed by the respondents on 11.12.2017.

2 In view of above, MA as well as OA are dismissed as withdrawn.

**(S.N. Terdal)
Member (J)**

/anjali/